



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,27th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

3	I.A.(Civil)/2589/2017 FIXED in WA/299612/2017	BEIZO SOLO Versus THE STATE OF NAGALAND and 15 ORS,	MR. A CHAMUAH MS.N DEKA MR.R BISWAS MS.K BARPUJARI	GA, NAGALAND
	WITH WA/299612/2017 (Filing Number)	SRI F. LANUPANGJUNG and 12 ORS Versus THE STATE OF NAGALAND and 3 ORS	MR. A CHAMUAH MR.R BISWAS	MR. GA, NAGALAND GA, NAGALAND
4	CrI.L.P./27/2018 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./712/2018	THE STATE OF ASSAM Versus SRI RAJIB DEWRI	PP, ASSAM	
	WITH CrI.A./712/2018 (Filing Number)	THE STATE OF ASSAM Versus RAJIB DEWRI		
	WITH I.A.(CrI.)/183/2018	THE STATE OF ASSAM Versus SRI RAJIB DEWRI	PP, ASSAM	
5	I.A.(CrI.)/636/2022 in CrI.A./7966/2022	PALLAB SAIKIA @ PAMPU SAIKIA Versus THE STATE OF ASSAM	MR P KATAKI MR J C BORAH	PP, ASSAM
	WITH CrI.A./7966/2022 (Filing Number)	PALLAB SAIKIA @ PAMPU SAIKIA Versus THE STATE OF ASSAM A	MR J C BORAH	
	WITH I.A.(CrI.)/8803/2022 (Filing Number)	PALLAB SAIKIA @ PAMPU SAIKIA Versus THE STATE OF ASSAM A	MR J C BORAH	
6	I.A.(CrI.)/642/2022 in CrI.A.(J)/7943/2022	MUKUNDA RAY . Versus STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM

	WITH CRL.A(J)/7943/2022 (Filing Number)	MUKUNDA RAY . Versus STATE OF ASSAM AND ANR. B	MR. D K BAGCHI	
7	I.A.(CrI.)/643/2022 in CrI.A./10337/2021	DEBA KANTA RABHA Versus THE STATE OF ASAM AND ANR.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
	WITH CrI.A./10337/2021 (Filing Number)	DEBA KANTA RABHA Versus THE STATE OF ASAM AND ANR B	MR. M K DAS	
	WITH I.A.(CrI.)/10338/2021 (Filing Number)	DEBA KANTA RABHA Versus THE STATE OF ASAM AND ANR B	MR. M K DAS	

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022
9)	MR M Z AHMED	20-10-2022	To	31-10-2022
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11)	MR D K DAS	19-10-2022	To	28-10-2022
12)	MRS. R S CHOWDHURY	27-10-2022	To	27-10-2022
13)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
14)	MR. A DHAR	27-10-2022	To	28-10-2022
15)	MD. A J ATIA	31-10-2022	To	10-11-2022
16)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
17)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
36 WP(C)/6784/2022	DR. JAHURUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	H A AHMED MR. R ALI	SC, HIGHER EDU GA, ASSAM
37 WP(C)/6786/2022	SANGITA CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
38 WP(C)/6790/2022	MINAKSHI BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. K K PHUKAN MR. S K GOGOI	SC, ELEM. EDU
39 WP(C)/6792/2022	BIRAJ SARMAH Versus THE STATE OF ASSAM AND 7 ORS	MS. B BHUYAN MRS. R S DEURI	SC, AG SC, EDU SC, FINANCE
40 WP(C)/6796/2022 CAVT. NO.11582/022, B/O	WAJ UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, SEC. EDU. GA, ASSAM MR. S DAS FOR CAVEATOR
41 WP(C)/6797/2022	PRANJAL SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI	SC, ELEM. EDU
42 WP(C)/6798/2022	MALIN NATH Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU SC, P AND R.D. GA, ASSAM
43 WP(C)/6800/2022	PRANAB PRASAD BORAH Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
44 WP(C)/6804/2022	PRANAB JYOTI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED	SC, ELEM. EDU GA, ASSAM
45 WP(C)/6809/2022	CHIMPI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
46 WP(C)/6810/2022	NAHAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 3 OTHRS.	MR F Z MAZUMDER	SC, HIGHER EDU

47	WP(C)/6812/2022	SUNU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	WP(C)/6818/2022	ABDUR RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI A. H. AHMED	SC, SEC. EDU. GA, ASSAM
49	WP(C)/6820/2022	HEMANTA SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN MR N ISLAM	SC, SEC. EDU. GA, ASSAM
50	WP(C)/6821/2022	BINOD CHETRY Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
51	WP(C)/6824/2022	JORASH BASUMATARY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, FINANCE SC, BTC
52	WP(C)/6827/2022	PRADIP THAKURIA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MS S SAIKIA	SC, ELEM. EDU SC, ELEM. EDU SC, FINANCE
ADMISSION				
53	WP(C)/2495/2020 FIXED	MONORAMA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM, SC, NCTE.
ORDERS				
54	I.A.(Civil)/3126/2022 B/O, CONNECTED WITH ITEM NO. 5 IN DAILY CAUSE LIST in WP(C)/6695/2022	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR A DAS	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
6)	MR. N J GOGOI	19-10-2022	To	19-11-2022
7)	MR. O P BHATI	20-10-2022	To	12-11-2022
8)	MR. D SAHU	19-10-2022	To	30-10-2022
9)	MR M Z AHMED	20-10-2022	To	31-10-2022
10)	MR G BAISHYA	26-10-2022	To	28-10-2022
11)	MR D K DAS	19-10-2022	To	28-10-2022
12)	MRS. R S CHOWDHURY	27-10-2022	To	27-10-2022
13)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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15)	MD. A J ATIA	31-10-2022	To	10-11-2022
16)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
17)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
14 WP(C)/6791/2022	JAYNAB NESSA @ JAINAB NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15 WP(C)/6825/2022	MUSSTT. JAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 27/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
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17)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
16 WP(C)/6785/2022	AMRIT BORA Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MS. A KALITA	GA, ASSAM SC, FOREST
17 WP(C)/6787/2022	DR. KUMARENDRA NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. S SAIKIA	SC, HEALTH
18 WP(C)/6789/2022	SHAH NEWAZ NOBI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	GA, ASSAM
19 WP(C)/6793/2022	CHABIN HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, REVENUE
20 WP(C)/6801/2022	PRABHAT NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BHUYAN MR A KUNDU	SC, BTC
21 WP(C)/6805/2022	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
22 WP(C)/6816/2022	ABDUL HANNAN Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM
23 WP(C)/6817/2022	BIJULI DAS Versus THE UNION OF INDIA AND 10 ORS.	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA K. SUMI	DY.S.G.I. SC, F C I
24 WP(C)/6819/2022	BABITA TANTI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM

25 WP(C)/6822/2022

BINOD HAZARIKA
Versus
THE STATE OF ASSAM AND 4 ORS

MR. S P ROY
JYOTISH DAS

GA, ASSAM
SC, GDD
SC, FINANCE
SC, GMC

26 WP(C)/6826/2022

KHANINDRA KUMAR TALUKDAR
Versus
THE STATE OF ASSAM AND 3 ORS

MS. L DEVI

SC, HOUSING AND URBAN
AFFAIRS

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
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[AT 2:00 P.M.]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[THE FOLLOWING MATTERS WILL BE TAKEN UP BY HIS LORDSHIP FROM THE KOHIMA PERMANENT BENCH THROUGH REMOTE VIDEO CONFERENCING.

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/ekw-rdhp-azq>

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITIES FROM COURT NO. 6]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4017/2021 WP(C) 1049/2021 WP(C) 1181/2021(BOTH D/O)	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
2	Review.Pet./57/2021	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
3	Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U

LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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2)	MR I AHMED	18-09-2022	To	31-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS**

**ITEM NO 23 IN DAILY LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/6716/2022 FIXED	MRS UMESH Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	GA, ASSAM
28	WP(C)/6788/2022	MISS RENU BEGUM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
29	WP(C)/6794/2022	OM PRAKASH JAISWAL AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, REVENUE
30	WP(C)/6795/2022	ASHOK KUMAR AGARWALA Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
31	WP(C)/6799/2022	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI	SC, P AND R.D. GA, ASSAM
32	WP(C)/6802/2022	SARASWATI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/6803/2022	M/S ALANGBAR GAS AGENCY Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	SC, TRANSPORT
34	WP(C)/6806/2022	JONMANI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/6807/2022 B/O	THE UDHARBOND COOPERATIVE SOCIETY LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM

36	WP(C)/6808/2022	M/S KAYAKUCHI GAON MEEN SAMABAI SAMITEE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI	GA, ASSAM
37	WP(C)/6811/2022	MD. SHAHJAHAN ALI Versus LIC OF INDIA AND 2 ORS	MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	
38	WP(C)/6813/2022	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC ASSTT.S.G.I.
39	WP(C)/6814/2022	SHIBU DEB NATH Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	GA, ASSAM
40	WP(C)/6815/2022	SUSANTA BASULI Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DIBRUGARH AND ANR	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST
<u>ADMISSION</u>				
41	WP(C)/6075/2022 FIXED	M/S R. D. CONSTRUCTION Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MR. M SARMA MR. R SARMA	GA, ASSAM SC, PWD SC, J M B
<u>ORDERS</u>				
42	WP(C)/1925/2009 FIXED	A INDU DEVI, B JITENDRA NATH SARMA, B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
WITH				
	I.A.(Civil)/1113/2019 in WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC
WITH				
43	WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
WITH				
44	WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
WITH				
45	WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
WITH				
46	WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
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14)	MR. A DHAR	27-10-2022	To	28-10-2022
15)	MD. A J ATIA	31-10-2022	To	10-11-2022
16)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
17)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,27th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
25	Bail Appln./2794/2022 B/O	ABDUL MANNAN MONDAL Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A A R KARIM MR. A DEB	PP, ASSAM
26	Bail Appln./2799/2022	TASLIMA BEGUM Versus THE STATE OF ASSAM	MR. A M KHAN MR. M K ALI	PP, ASSAM
27	Bail Appln./2801/2022	VIRENDRA KUMAR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
28	Bail Appln./2802/2022	MUNNA SARMA Versus THE STATE OF ASSAM	MR P SHARMA	PP, ASSAM
29	Bail Appln./2803/2022	VIJAY SANKAR YADAV Versus THE STATE OF ASSAM	MR P SHARMA	PP, ASSAM
30	Bail Appln./2805/2022	MD. OSMAN ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
31	Bail Appln./2807/2022	SHAHJAHAN ALI @ SAHJAHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR R SARKAR	PP, ASSAM
MOTION				
32	AB/3124/2022	SALEUHDDIN AHMED Versus THE STATE OF ASSAM	MR I S MAZUMDAR	PP, ASSAM
33	AB/3126/2022	RAMJAN ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
34	AB/3132/2022	MD. SAMSUL ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

35	AB/3133/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
36	AB/3134/2022	LALCHAN ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
37	AB/3135/2022	HARSH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR S PAUL	PP, ASSAM

ADMISSION

38	CrI.A./267/2022	JATIN PANGING Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
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WITH

I.A.(CrI.)/645/2022
in CrI.A./267/2022

JATIN PANGING Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
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BAIL HEARING (BA)

39	Bail Appln./2417/2022 FIXED	SULTAN ALI AHMED @ SULTAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR J I MONDAL MR J ISLAM	PP, ASSAM
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BAIL HEARING

40	AB/2697/2022 BY SLIP	MRS. MANJULA RAY AND ANR. Versus THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
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ORDERS

41	I.A.(CrI.)/332/2022 WITH LCR 5 FILES, FIXED in CrI.A./129/2022	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
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WITH

CrI.A./129/2022

RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
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16)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
17)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
38	Bail Appln./2479/2022 B/O	AZMAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. I U CHOWDHURY	PP, ASSAM
WITH				
39	Bail Appln./2396/2022	JALAL UDDIN SHEIKH @ JALALUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
40	Bail Appln./2687/2022 B/O	HAJARAT ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
MOTION (BA)				
41	Bail Appln./2796/2022	UTPAL KUMAR NATH Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
42	Bail Appln./2797/2022	RAMIZ SHEIKH @ RAMIS SK Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
43	Bail Appln./2798/2022	LALJI SK @ NASIRUDDIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
44	Bail Appln./2800/2022	AMIR UDDIN AHMED Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
45	Bail Appln./2804/2022	MD. IMDADUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
46	Bail Appln./2806/2022	MD. MORJHAN KHAN @ MARJHAN KHAN AND ANR Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR. P M KALITA MS M DAS	PP, ASSAM
47	Bail Appln./2808/2022	NURJAMAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY	PP, ASSAM

MOTION

48	Crl.Pet./1052/2022 FIXED	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
49	Crl.Pet./1077/2022	LILAMBAR BORAH Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
50	Crl.Pet./1078/2022	MAHENDRA NATH BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR P KOULI MS N SHYAM	PP, ASSAM
51	Crl.Pet./1079/2022	MUSTT. FATEMA KHATOON @ MUSTT. FATEMA BEGUM @ FATEMA KHATUN Versus THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	PP, ASSAM
52	AB/3128/2022	JJARUL HAQUE Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
53	AB/3129/2022	HUMAYUN SHEIKH @ HUMAYUN ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
54	AB/3130/2022	RAFIKUL ISLAM Versus THE UNION OF INDIA	MR. T DEURI J RABHA MS T WAPANGLA	DY.S.G.I.
55	AB/3136/2022	MD. NUR HUCHEIN ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI	PP, ASSAM
56	AB/3138/2022	MOHIRUDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	H A AHMED MR. R ALI DR. R HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
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11)	MR D K DAS	19-10-2022	To	28-10-2022
12)	MRS. R S CHOWDHURY	27-10-2022	To	27-10-2022
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15)	MD. A J ATIA	31-10-2022	To	10-11-2022
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17)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

32	I.A.(Civil)/3128/2022 B/O in WP(C)/6190/2022	ARJUN MALO Versus SANJIT CHANDRA DAS AND 7 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED SC, AFDC
	WITH WP(C)/6190/2022	SANJIT CHANDRA DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR. S K GOSWAMI (r-6) MR. B K GOSWAMI (r-6) MR. R SHARMA (r-6) SC, AFDC

ORDERS

33	WP(C)/1768/2022 B/O	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R-7,8,10 TO 15)
34	I.A.(Civil)/3123/2022 B/O in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
	WITH WP(C)/6571/2022 CAVT. NO. 10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r-6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
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15)	MD. A J ATIA	31-10-2022	To	10-11-2022
16)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
17)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
39	Crl.Rev.P./488/2022 (AT 10:30 AM)	SUBHRA JYOTI BHARALI Versus THE DIRECTORATE OF ENFORCEMENT	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI MR. K MOHAMMED	SC, ED
MOTION				
40	AB/3122/2022	SHAHJAMAL SHEIKH @ JAMAL Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI	PP, ASSAM
41	AB/3123/2022	SAHJAMAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
42	AB/3125/2022	RANJAN GOGOI Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
43	AB/3127/2022	TAPAN DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
44	AB/3131/2022	ANOWAR HUSSAIN @ ANOWAR AND ANR Versus THE STATE OF ASSAM	MR R ISLAM MR A H AHMED	PP, ASSAM
45	AB/3137/2022	MANAB CHOWDHARY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
46	AB/2718/2022 FIXED.	KAMAL BARMAN Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
HEARING				
47	Crl.A./109/2011 WITH LCR 4 FILES, FIXED	GIREN DAS AND 2 ORS Versus STATE OF ASSAM	MR.B CHAKRABORTY MR.U DAS MR.C BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
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13)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
14)	MR. A DHAR	27-10-2022	To	28-10-2022
15)	MD. A J ATIA	31-10-2022	To	10-11-2022
16)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
17)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,27th October 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./284/2022 WITH LCR, FIXED	THE STATE OF ASSAM AND ANR Versus RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
	WITH			
2	Crl.Pet./213/2022	THE STATE OF ASSAM AND ANR Versus KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
	WITH			
3	Crl.Pet./356/2022	THE STATE OF ASSAM AND ANR Versus FAKRUL HAQUE LASKAR	MR. P N GOSWAMI MR. M PHUKAN	MR. N H MAZARBHUIYAN MR Z KAMAR MR. P J SAIKIA, SR. ADV MR N DASGUPTA (r-1) MR. N ISLAM MR. A K GUPTA MS. M KECHII MR. N H BARBHUIYA MS P SIKDAR (r-1) MS. L WAJEEDA MS N J BEGUM
	WITH			
4	Crl.Pet./358/2022	THE STATE OF ASSAM AND ANR Versus SAHIDUL ALOM LASKAR	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. N H MAZARBHUIYAN MR Z KAMAR MR. P J SAIKIA, SR. ADV MR N DASGUPTA MR. N ISLAM MR. A K GUPTA MS. M KECHII MR. N H BARBHUIYA MS P SIKDAR MS. L WAJEEDA MS N J BEGUM
	WITH			
5	Crl.Pet./505/2022	THE STATE OF ASSAM Versus ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	MR. N H BARBHUIYA MS N J BEGUM
	WITH			
6	Crl.Pet./517/2022	THE STATE OF ASSAM AND ANR Versus SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM
	WITH			
7	Crl.Pet./584/2022	FAKRUL HAQUE LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	PP, ASSAM

8	WITH Crl.Pet./641/2022	THE STATE OF ASSAM AND ANR Versus MD. IMTHIYAZ KHAN	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. A SARMA MR. P DUTTA MR. LENTSO
	WITH I.A.(Crl.)/414/2022 in Crl.Pet./641/2022	MD. IMTHIYAZ KHAN, Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. P DUTTA MR. LENTSO	MR. P N GOSWAMI PP, ASSAM
9	WITH Crl.Pet./642/2022	THE STATE OF ASSAM AND ANR Versus MD. SHAMSUZZAMAN SHEIKH	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR N M HAZARIKA
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./2227/2022 WITH CASE DIARY, FIXED	NATUNJOY NUNISA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
<u>HEARING</u>				
11	Crl.A./161/2011 WITH LCR 4 FILES	MD. TOUHID ALI Versus STATE OF ASSAM	MR.A MANNAF MRA K AHMED	PP, ASSAM
12	Crl.A./77/2017 WITH OFFICE NOTE, LCR 5 FILES	SRI MUKLEN GOGOI Versus THE STATE OF ASSAM and ANR	MS.A DAS MS.D SHARMA	MR.B BORA(R-2) MR.A BARUA(R-2) PP, ASSAM
13	Crl.A./316/2018 WITH OFFICE NOTE, CLR 3 FILES	B.G. ENTERPRISE Versus SHRI RANA PROTIM BORA	MR. M SARMA MS. I GOHAIN MRS. J DEKA MRS. J DEKA MS J A AHMED	MR. R HAZARIKA MR. N HASAN MR. J ROY MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY
14	Crl.A./334/2018 WITH LCR 2 FILES	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED Versus THE STATE OF ASSAM AND ANR.	MS L R NAG MR. S BANIK MS K ZEME	MR. D N BORAH(R-2) PP, ASSAM
15	WITH Crl.A./216/2017	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED Versus THE STATE OF ASSAM and ANR	MR.S BANIK MR.H GUPTA MS.R M SARMAH	MR.H SARMA(R-2) MR. B SARMA(R-2) PP, ASSAM
16	Crl.A./392/2018 WITH LCR 3 FILES	MD MOBARAK HUSSAIN SHIKARI @ MOBAROK HUSSAIN SHIKARI Versus SRI AJOY DEKA	MR. A BARUA MR. P P DUTTA MS. M KALITA	MR. B J MUKHERJEE MR. C PRADHAN

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
4)	MS. J PAUL	13-10-2022	To	30-10-2022
5)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
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7)	MR. O P BHATI	20-10-2022	To	12-11-2022
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12)	MRS. R S CHOWDHURY	27-10-2022	To	27-10-2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO)), ON THURSDAY AND FRIDAY ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
20	CRP(IO)/248/2022	NILITPAL CHOUDHURY Versus NILIMA BARUAH	MR. N NATH	
21	CRP(IO)/249/2022	ABDUL BAREK Versus MAHALI SHEIKH AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM
22	CRP(IO)/250/2022	MOINUL HAQUE BARBHUIYA AND 6 ORS Versus NOOR AHMED BARBHUIYA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	
<u>ADMISSION</u>				
23	MACApp./764/2022	DIPA DAS AND 3 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD AND 2 ORS.	MR M CHOUDHURY MR N RAY MR P J DAS	
<u>ORDERS</u>				
24	WP(C)/2871/2022 PART-HEARD, FIXED	PRISM LOGISTICS PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1628/2022 in WP(C)/2871/2022	ABC INDIA LIMITED Versus UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I.
25	I.A.(Civil)/3129/2022 in RFA/12501/2022	ASHISH RANJAN DAS Versus SAKTI PADA DEB	MR. S K GHOSH MS F AHMED N CHAUDHURY	
	WITH RFA/12501/2022 (Filing Number)	ASHISH RANJAN DAS Versus SAKTI PADA DEB F	MR. S K GHOSH	

WITH
I.A.(Civil)/12503/2022
(Filing Number)

ASHISH RANJAN DAS
Versus
SAKTI PADA DEB F

MR. S K GHOSH

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LEAVE NOTE OF ADVOCATES FOR 27/10/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
20	Crl.A./136/2011 (AT 10:30 AM)	KHIREN KALITA @ MONI Versus STATE OF ASSAM	MRR CHAKRABORTY MR.P K KALITA MR.P KATAKEY	MR. B SARMA(ADDL. PP, ASSAM) PP, ASSAM
MOTION (BA)				
21	Bail Appln./2795/2022 B/O	MUZAMMEL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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